48

- 16. Shri D. K. Dhaon, Chairman & Managing Director, Hindustan Copper.
- 17. Vice Admiral N. Krishan, Chairman & Managing Director, Cochin Shipyard.
- 18. Shri K. L. Gambhir, Chairman & Managing Director, Hindustan Salts.
- 19. Shri B. S. Kulkarni, Managing Director, Hindustan Cables,

## III. Full-time Executive/Functional Directors'

- 20. Shri G. Ramaswamy, Executive Director, Minerals & Metals Trading Corporation.
- 21. Shri P. Chakraborty, Finance Director, Jessop & Company.
- IV. Selections to upgraded posts.
  - 22. Shri Mohd. Fazal, Chairman & Managing Director, Engineering Projects (India) Limited.
  - 23. Shri B. K. Khanna, Chairman & Managing Director, Fertilizers & Chemicals Travancore.
  - 24. Rear Admiral Krishan Dev, Chairman & Managing Director, Garden Reach Workshop.
  - 25. Shri M. S. Sundara, Chairman & Managing Director, India Tourism Development Corporation.
  - 26. Shri A. J. S. Tauro, Finance Director, Indian Petro-Chemicals Corporation.

# S.T.C. inability to dispose of imported sizing machines

\*568. SHRI OM PRAKASH TYAGI:

SHRI DATTOPANT THENGARI:

SHRI VIRENDRA KUMAR SAKHLECHA:

SHRI SUBRAMANIAN SWAMY:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that in 1966 the State Trading Corporation import-

- ed six sizing machines from Japan at a cost of Rs. 40 lakhs and it paid Rs. 70 lakhs as customs duty and godown charges but has been unable to dispose them of during all these past 9 years;
- (b) if so, what are the details in this regard; and
- (c) the amount of losses incurred and the names of persons held responsible for it?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE VISHWANATH PRATAP SINGH): (a) to c) Yes, Sir. The State Trading Corporation had imported 6 sizing machines in 1965 valued at Rs. 43 lakhs on behalf of Rayex (India) Limited, a company promoted by the Silk & Rayon Textiles Export Promotion Council. Till date, the State Trading Corporation incurred an expenditure of Rs. 68 lakhs on account of customs duty, godown charges, insurance etc. These machines could not be disposed of uptil now due to inability on the part of the importing company to make payment for the machines, and later due to legal difficulties faced in effecting disposal to other units in the industry.

Measures have been taken to dispose of these machines shortly. The question regarding determination of losses, if any, and fixation of responsibility therefor, will arise only after the machines are disposed of.

#### Export of sugar

\*569. SHRIMATI PRATIBHA SINGH:

> SHRIMATI SUSHILA SHANKAR ADIVAREKAR:

SHRI AWADHESHWAR PRASAD SINHA:

PANDIT BHAWANI PRASAD TIWARI:

SHRIMATI SUMITRA G. KULKARNI:

Will the Minister of COMMERCE be pleased to state:

(a) whether any forward commitment in respect of export of sugar has been made by India; and

(b) if so, over what period and at what rate and whether it has any escalation clause?

49

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA):
(a) and (b) STC has been selling sugar on the spot/near future and forward basis upto 5-6 months. In the case of long-term contract with Iran, a quantitative commitment for supply of 5 lakh M/Ts. of sugar to be delivered upto March, 1977 has been made.

The sales have been made taking into account the prevailing international prices for the period of shipments which is a recognised commercial practice. In the case of Iran, the total quantity to be supplied has been agreed but the prices will be determined for agreed quantities in a phased manner. In view of these factors, no escalation clause in the contract was considered necessary.

### Youth Hostel at Amritsar

\*570. SHRI JAGJIT SINGH ANAND: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that a Youth Hostel has been constructed at Amritsar with the financial help of Government of India;
- (b) whether it is a fact that the Hostel is unfurnished and no catering arrangements have been made there so far;
- (c) whether it is also a fact that the Hostel has been lying un-tenanted because of this for the last six months; and
- (d) what steps Government are taking to put the Hostel to use so that public funds do not remain wasted?

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THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SUREN-

- DRA PAL SINGH): (a) Yes, Sir. A Youth Hostel has been constructed at Amritsar, the land is provided by the State Government, the building has been constructed at the cost of the Department of Tourism.
- (b) Furniture for the Hostel has already been ordered and is expected to be delivered shortly. As the building has not been commissioned yet catering arrangements are not available.
- (c) Although the main building was completed some time back, some work is still going on.
- (d) Since the Department of Tourism constructed a chain of 15 Youth Hostels a uniform management pattern had to be evolved for all the Hostels. Negotiations with the Government of Punjab were going on, these have now been finalised. The Hostel is expected  $t_0$  be commissioned shortly.

#### Requirement of cotton

\*571. DR. Z. A. AHMAD:

SHR! JAGJIT SINGH ANAND:

Will the Minister of COMMERCE be pleased to state:

- (a) what was the total production of long-staple, medium-staple and short-staple cotton in each State in 1972-73, 1973-74 and 1974-75;
- (b) what is the total requirement of these varieties for consumption in our country; and
- (c) the quantity of cotton of these varieties which is required for export of cloth?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA):
(a) A statement is placed on the Table of the House.

(b) The demand of different varieties of cotton during the year 1974-75 is estimated as: